

BPL families not covered under TPDS

†1913. SHRI UPENDRA KUSHWAHA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether only BPL families, determined on the basis of 1991 census, are given foodgrains at cheap rates;

(b) whether as a result of increase in population in 2010 more than seven crore people have been added to BPL families, determined on the basis of 1991 census in the country;

(c) whether in the absence of true figures regarding BPL families, more than seven crore BPL families are deprived of cheap foodgrain every year; and

(d) if so, the action being taken by Government to make foodgrains available to those BPL families?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (d) Under Targeted Public Distribution System (TPDS) allocations of foodgrains are made for Below Poverty Line (BPL) and Antyodaya Anna Yojana (AAY) families on the basis of 1993-94 poverty estimates of the Planning Commission and population projections of the Registrar General of India as of March, 2000 or the number of families actually identified and ration cards issued to them by State/UT Governments, whichever is less. Accordingly, allocations of foodgrains are made for all accepted 6.52 crore BPL families, including 2.43 crore AAY families in the country.

If BPL population is calculated taking March, 2010 population and 1993-94 poverty estimates of Planning Commission, the increase is 6.48 crore BPL population *i.e.* 1.17 crore families and not 7.00 crore BPL families.

The Government has made an additional allocation of 25 lakh tonnes of foodgrains in September, 2010 to States/UTs for distribution to BPL families at BPL issue prices for a period of six months. This allocation is adequate to cover the additional estimated 1.17 crore BPL families based on March, 2010 population estimates of Registrar General of India.

Rottening of foodgrains

†1914. SHRI BALAVANT *ALIAS* BAL APTE: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether any report of rotting foodgrains stock in huge quantity due to non lifting of stock and alleged poor storage in godowns of Food Corporation of India (FCI) has been received;

(b) if so, the State-wise details of quantity and price of spoiled/rotted foodgrains including Punjab and Uttar Pradesh;

†Original notice of the question was received in Hindi.